

[Shri Shahnawaz Khan]

nisation for the year 1964-65. [Placed in Library. See No. LT-7447/66].

- (4) A copy of the Metalliferous Mines (Amendment) Regulations 1966, published in Notification No. G.S.R. 1739 in Gazette of India dated the 19th November, 1966, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-7448/66].
- (5) A copy of the Employeers' Provident Funds (Seventeenth Amendment) Scheme, 1966, published in Notification G.S.R. 1714, in Gazette of India dated the 12th November, 1966, under sub-section (2) of section 7 of the Employeers' Provident Funds Act, 1952. [Placed in Library. See No. LT-7449/66].

Shri S. M. Banerjee: I would like to ask a clarification about item 5(2) regarding a copy laid of the Main Conclusions of the First Session of the Industrial Committee on Engineering Industry held at Bombay on the 27th August, 1966. I would like to know from the Minister, whether it is a fact that this particular Committee discussed the matter that the mill-owners in this industry were not paying the interim relief recommended by the Engineering Industry Wage Board and, if so, whether this has now been paid by them.

Mr. Speaker: How can that be gone into at this moment when the papers are being laid? He might study them and then see what it is.

INDIAN FOREST SERVICE (APPOINTMENT BY PROMOTION) REGULATIONS, 1966

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): I lay on the Table a copy of the Indian Forest Service (Appointment by Promotion) Regulations, 1966, published in Notification No. G.S.R. 1774 in Gazette of India dated the 26th November, 1966, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-7450/66].

Shri Hari Vishnu Kamath: Sir, I raised this point on the last day of the last session. This pertains to the Indian Forest Service. At that time, I had suggested that—in the British days, it was different; we had only the Indian Foreign Service—now we have got another service, the Indian Forest Service, the initials of which are the same, the I.F.S. to avoid confusion, it should be named as the Indian Jungle Service, the I.J.S. (*Interruption*).

Shri D. C. Sharma: (Gurdaspur): My friend always thinks of jungles.

Mr. Speaker: Order, order.

12.42 hrs.

LEAVE OF ABSENCE FROM SITTINGS OF THE HOUSE

Mr. Speaker: The Committee on Absence of Members from the sittings of the House in their Nineteenth Report have recommended that leave of absence be granted to the following members for the periods indicated against each:—

- (1) H. H. Raja Yeswantrao M. Mukne 25th July to 7th September, 1966 (Fifteenth Session).
- (2) Shri A. Jayaraman 1st to 18th May, 1966 (Fourteenth Session) and 25th July to 2nd September, 1966 (Fifteenth Session).